

The Deputy Minister of Finance (Shri M. C. Shah): The Government of India have statistical information only in regard to the narcotic drugs produced in the Government Alkaloid Works, Ghazipur. A statement showing the drugs produced in the Works, and the stocks as on the 31st January 1953, of such drugs, is laid on the Table of the House. [See Appendix VI, annexure No. 8.]

Other narcotic drugs are manufactured by private manufacturers strictly under the excise control of the State Governments who only are in a position to furnish the names and the stocks of such drugs.

SEVADAL PARADE IN AGARTALA

615. Shri Biren Dutt: Will the Minister of States be pleased to state:

(a) whether it is a fact that a Sevadal Parade was organised by Shri Jiten Pal during the last Durga Puja Days in Agartala Town;

(b) whether during this parade the members of Sevadal were armed with lathis; and

(c) what steps do Government propose to take or have already taken in the matter of putting down the Sevadal violence?

The Minister of Home Affairs and States (Dr. Katju): (a) A number of responsible citizens of Tripura organised some volunteers from amongst the refugees for rendering service to the refugees who arrived in large numbers in Tripura from East Pakistan as a result of the introduction of the passport system between India and Pakistan. These volunteers are understood to have organised parades in preparation for the Prime Minister's visit to Tripura. Shri Jiten Pal is the Secretary of an organisation known as All Tripura Refugee Samity. No parade was held during Durga Puja Days.

(b) Some of the volunteers carried lathies

(c) Since the Sevadal is a peaceful organisation, the question of taking steps against it does not arise.

DAILY ALLOWANCE TO RANKS ON LEAVE

616. Shri K. Subrahmanyam: (a) Will the Minister of Defence be pleased to state whether it is a fact that the daily ration allowance to the Ranks when on leave is only annas eight?

(b) Has any effort been made to assess the average expense on rations of a familled member of the Ranks?

The Deputy Minister of Defence (Sardar Majithia): (a) and (b). The daily ration allowance for Other Ranks on leave is annas eight. The allowance is granted to enable them to defray a part of the cost of living while on leave.

INDUSTRIAL AND FINANCIAL CORPORATIONS

617. Shri C. R. Chowdary: (a) Will the Minister of Finance be pleased to state what is the number of Industrial and Commercial Corporations operating in India?

(b) What is their total investment in Rupee value?

(c) What is the amount of profit obtained by British and American Companies in the years 1951-52 and in the first half of 1952-53?

The Minister of Finance (Shri C. D. Deshmukh): (a) to (c). A statement of available information is laid on the Table of the House. [See Appendix VI, annexure No. 9]

दक्षिण अमेरिका में पुरातत्व अवशेष

६१८. श्री बलवन्त सिंह मेहता : क्या शिक्षा मंत्री यह बतलाने की कृपा करेंगे कि :

(क) क्या यह सच है कि दक्षिण अमेरिका में, विशेषकर मैक्सिको में, भारतीय संस्कृति के पुरातत्व अवशेष प्रचुर मात्रा में पाये जाते हैं ; तथा

(ख) यदि पाये जाते हैं, तो इन बहु-मूल्य अवशेषों के संबन्ध में अनुसंधान करने के लिए सरकार क्या कार्यवाही कर रही है ?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) Government of India have no information about any archaeological finds depicting ancient Indian culture found in South America.

(b) Does not arise.

EXTENSION OF SERVICES TO HIGH COURT JUDGES

619. Shri Sthanasan Singh: Will the Minister of Home Affairs be pleased to state the number of High Court Judges who got extensions since 1947 and also the number of retired judges who were re-appointed during this period?